

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 101 of 2024 (SZ)

In the matter of:

Ramesh Ramalingam .

... Applicant(s)

Versus

The District Collector,
Thanjavur.

... Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

DATE: 04.11.2024

BEFORE THE NATIONAL GREEN TRIBUNAL**SOUTHERN ZONE, CHENNAI****Original Application No. 101 of 2024****IN THE MATTER OF:**

Thiru. Ramesh Ramalingam

Applicant(s)

Versus

1. The District Collector,

Thanjavur
New Collector Office,
Nagapattinam – Coimbatore – Gundlupet Hwy,
AVP Azhagammal Nagar,
Thanjavur – 613010.

Mail ID:- collrtnj@nic.in**Mobile :- +91- 9444179000.****2. The chief Engineer,**

Public Works Department,
Water Resources Department,
Pudukottai Road, Trichy Region,
P.B.No.803, Subramaniapuram,
Tiruchirappalli – 620 020.

Mail ID:- cetrydb@gmail.com**Mobile :- +91- 9865251171.****3. The Superintending Engineer,**

Lower Cavery Basin Circle,
Santhapillai Gate, Thanjavur,
Mail ID:- selcbtnj@gmail.com
Mobile :- +04362230133.

4. Executive Engineer, WRD,

Grand Anicut Canal Division,
Santhapillai Gate, Thanjavur,
Mail ID:- eegactnj@gmail.com
Mobile :- +04362230740.

5. The Assistant Engineer,

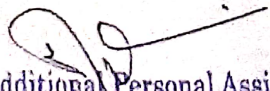
Public Works Department ,
Water Resources Department,
Grand Anicut Canal Division -1
Santhapillai Gate, Thanjavur,
Mail ID:- aegactnj@gmail.com
Mobile :- +04362230740.


6. The Thasildhar,

Pattukkottai Taluk,
Thanjavur.
Mail ID:- tahsilpdk.tnpsdk@nic.in
Mobile :- +04322-221566.

I, B.Priyanka, IAS, D/o A.Balasubramanian, aged 38, presently discharging my duties as District Collector, Collectorate, Thanjavur file the report in order to complying the direction issued by the Hon'ble National Green Tribunal on 10.09.2024.

1. The Applicant herein Thiru.Ramesh Ramalingam filed at the Hon'ble National Green Tribunal (SZ) on 09.02.2024 to restore the lands pertaining to the Water Resources Department in Survey Nos. 81-14A, 81-15, 81-17 in Nattusalai village in Pattukkottai Taluk of Thanjavur District by removing the encroachments and maintaining them as water Channels for the free flow of Cauvery Mettur project water to the Papaveli Palayakkottai lake .
2. It is humbly submitted that the Assistant Engineer, Water Resources Department, Grand Anicut Canal Town Section.I, Pattukkottai has written letters to the Tahsildhar , Pattukkottai to measure the lands pertaining to the Water Resources Department in Survey Nos. 81-14A, 81-15, 81-17 in Nattusalai village in Pattukkottai Taluk of Thanjavur District on, 20.04.2022, 23.06.2023 and 08.04.2024.
3. It is respectfully submitted that the continuation of the above process, Tahsildhar, Pattukkottai has measured the Survey Nos. 81,61,65,71 and 64 in Nattusalai Village, Pattukkottai Taluk of Thanjavur District on 26.06.2024.
4. In this regard, Tahsildhar, Pattukkottai has given Form-I to the Assistant Engineer, Water Resources Department, Grand Anicut Canal Town Section.I, Pattukkottai on 04.07.2024.
5. It is humbly submitted that the continuation of the above process Form-II has been issued on 19.07.2024 by the Assistant Engineer, Water Resources Department, Grand Anicut Canal Town Section.I, Pattukkottai.


Additional Personal Assistant
to Collector (Land),
THANJAVUR.


District Collector,
Thanjavur.

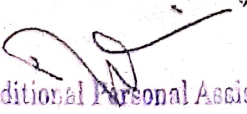
6. It is respectfully submitted that the Form-III has been issued to the encroachers on 08.08.2024 to remove their encroachments in the lands pertaining to the Water Resources Department in Survey Nos. 81,61,65,71 and 64 of Nattusalai Village, in Pattukkottai Taluk of Thanjavur District within 21 days.
8. It is humbly submitted that the encroachments in the lands pertaining to the Water Resources Department in the Survey No. 81,61,65,71 and 64 of Nattusalai Village in Pattukkottai Taluk of thanjavur District has been completely evicted by the Water Resources Department on 16.10.2024 and 17.10.2024 (Photographs attached for the kind reference).

It is therefore prayed that this hon'ble Tribunal may be pleased to accept this status report and action taken Report on file and pass such further other orders which it deems fit to the case and thus render justice.

VERIFICATION

I, Priyanka, D/o A.Balasubramanian, aged 38, presently discharging my duties as the District Collector, Thanjavur, solemnly affirm that the contents of this report are true to the best of my knowledge based on the records and I have not suppressed any facts.

DATE: 30.10.2024


Additional Personal Assistant
to Collector (Land),
THANJAVUR.


District Collector,
Thanjavur.







